

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 166 of 2012

Dated : 3rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Delhi Transco Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakya Singha Chaudhuri
Mr. Anand K. Srivastva for R.4
Mr. Meet Malhotra, Sr. Adv.
Mr. Ravi S.S. Chauhan
Mr. Pallak Singh with
Mr. K.M. Varma (Rep.) for R.1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **05.07.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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